NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1525/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Prakash Steelage

Vijsun Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

1 Gautom Bhondari Practicing Company GautomBhondari

ORDER

CP No. 1525/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present. None present from the Corporate Debtor's side.

For the Petitioner has reported that the service has not been effected upon the Corporate Debtor, the Petitioner herein is directed to effect service upon the Corporate Debtor as prescribed under Adjudicating Authority Rules.

List this matter on **05.12.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)